

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.925
TO BE ANSWERED ON THE 29TH APRIL, 2016

SUPPLY OF DEFENCE EQUIPMENT

925. SHRI B. SENGUTTUVAN:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether any Indian automobile companies have won the defence contracts for supplying the Indian Army high mobility multi-axle trucks, jeeps, etc. which were earlier bagged by foreign companies entailing huge outlay; and
- (b) if so, the details of the Indian companies which have bagged the contract and the quantum of trucks to be supplied along with the net worth of the contract etc.?

A N S W E R

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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(a) & (b): During the last two years, seven Capital Acquisition contracts worth Rs.1851.57 crore have been signed for supply of 3156 numbers of vehicles such as high mobility trucks, Ambulances and tractors with M/s Action Construction Equipment (ACE) Ltd., M/s Ashok Leyland, M/s Larsen & Toubro (L&T) and M/s Tata Motors Ltd.
